

1	2	3
32.	Kerala	1322850
33.	Tamil Nadu	9606547
34.	Pondicherry	68391
35.	Andaman and Nicobar Islands	4781
	INDIA	144333690

Child labour in shops in Maharashtra and Karnataka

244. SHRI D.P. TRIPATHI:

SHRI B.K. HARIPRASAD:

Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

- (a) whether cases against those who have engaged the children in shops have been registered during the last three years;
- (b) if so, the State-wise including Maharashtra and Karnataka details thereof; and
- (c) the action/survey/monitoring steps taken against it in Maharashtra and Karnataka?

THE MINISTER OF STATE OF THE MINISTRY OF LABOUR AND EMPLOYMENT (SHRI BANDARU DATTATREYA): (a) and (b) As per the data received from various States, the State-wise details of prosecutions launched, convictions made against the guilty employers under Child Labour (Prohibition and Regulation) Act, 1986 during the last three years including Maharashtra and Karnataka is given in the Statement (*See* below).

(c) Child Labour (Prohibition and Regulation) Act, prohibits the employment of children below 14 years of age in certain occupations and processes. Government is also implementing the National Child Labour Project (NCLP) Scheme since 1988 by which children withdrawn from prohibited employment are rehabilitated through Special Training Centres. The Scheme has been sanctioned in 16 Districts and 17 Districts of Maharashtra and Karnataka respectively.

Statement

State-wise details of prosecutions launched, convictions made against the guilty employers under Child Labour (Prohibition and Regulation) Act, 1986 during the last three years.

State/UT	No. of Prosecution			No. of Convictions		
	2012	2013	2014	2012	2013	2014
1	2	3	4	5	6	7
Andaman and Nicobar Islands	0	0	NA	0	0	NA
Andhra Pradesh	1673	2077	NA	27	13	NA
Arunachal Pradesh	0	NA	NA	0	NA	NA
Assam	129	119	10	11	0	0
Bihar	716	698	188	-	177	-
Chandigarh U.T.	24	53	17	8	15	23
Chhattisgarh	28	28	110	4	4	1
Dadra and Nagar H.	1	0	0	0	0	0
Daman and Diu U.T.	0	0	0	0	0	0
Delhi U.T.	277	149	31	62	0	NA
Goa	0	0	0	0	0	0
Gujarat	273	210	42	34	17	0
Haryana	105	79	74	100	123	74
Himachal Pradesh	2	15	3	2	4	0
Jammu and Kashmir	27	22	28	2	13	14
Jharkhand	64	36	21	5	3	2
Karnataka	163	153	90	42	41	35
Kerala	2	1	1	0	0	1
Lakshadweep U.T.	0	0	0	0	0	0

1	2	3	4	5	6	7
Madhya Pradesh	902	153	96	39	21	19
Maharashtra	125	NA	NA	5	NA	NA
Manipur	2	NA	NA	2	NA	NA
Meghalaya	8	30	7	3	4	10
Mizoram	0	0	NA	0	0	NA
Nagaland	0	NA	NA	0	NA	NA
Odisha	34	45	13	0	0	NA
Puducherry U.T.	0	0	0	0	0	0
Punjab	683	711	485	551	616	362
Rajasthan	21	15	17	25	4	0
Sikkim	0	0	0	0	0	0
Tamil Nadu	9	26	10	26	13	1
Tripura	0	0	NA	0	0	NA
Uttar Pradesh	64	49	93	245	211	504
Uttarakhand	11	24	8	1	10	1
West Bengal	29	NA	NA	1	NA	NA
Telangana	52	115	108	0	0	50

NA: Not Available

Amending child labour laws

†245. SHRI VISHAMBHAR PRASAD NISHAD:

SHRIMATI KANAK LATA SINGH:

Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

(a) whether it is a fact that the Ministry is considering the proposal of amending some child labour laws;

(b) if so, the names of the laws which are proposed to be amended;

† Original notice of the question was received in Hindi.